

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2022
ANSWERED ON 11TH DECEMBER, 2025**

UPGRADATION OF NHS

2022. SHRI RAJA RAM SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria under which 13,065 Kilometres of State roads have been upgraded to National Highways and the number of Kilometres upgraded in each State from 2014 to 2024, year-wise;

(b) the manner in which the Government justifies the disproportionate favour shown to Andhra Pradesh in National Highways conversions while several backward and border States continue to suffer from chronic under-investment;

(c) the details of total budget allocated and utilised under the National Highways Authority of India (NHAI) and other schemes during the last five financial years, State-wise;

(d) the manner in which funds allocated for National Highways are being diverted post-conversion of State roads and the status of current fund utilisation; and

(e) whether any inter-ministerial committees related to these National Highways conversions have been formed for scrutiny and if so, the details of the committee reports and the action taken thereon?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) State roads have been declared as National Highways (NHs) from time to time on the basis of certain broad principles, including: -

- i. Connecting adjacent countries, National Capital with State Capitals / one State Capital to another State Capital, major ports and ports prioritised for development by the Ministry of Ports, Shipping & Waterways, large industrial centers or tourist centers.**
- ii. Roads having important strategic requirements.**
- iii. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.**
- iv. Roads which help in opening up large tracts of backward area and hilly region.**

The Government receives proposals from various State Governments / Union Territories (UTs), including from the State of Andhra Pradesh as well as backward and border States, from time to time, for declaration / upgradation of State roads as new NHs.

State / UT – wise details of State Roads, including greenfield stretches, notified as NHs in the country, including the State of Andhra Pradesh as well as backward and border States, during the period from April, 2014 to March, 2025 are at Annexure-I.

Development and maintenance of NHs is a continuous process. Works on notified NHs are accordingly taken up based on the traffic density, connectivity requirement, condition of the road and synergy with PM GatiShakti NMP.

State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs including the funds released to National Highways Authority of India (NHAI) during each of the last five years are at Annexure-II.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2022
ANSWERED ON 11.12.2025 ASKED BY SHRI RAJA RAM SINGH REGARDING UPGRADATION OF NHS**

[illegible]

Length in Km												
Sr. No.	State / UT	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
19	Nagaland	106	0	49	0	0	0	0	123	0	0	0
20	Odisha	0	193	0	576	331	0	136	0	0	0	0
21	Punjab	233	530	0	569	5	50	775	140	0	0	24
22	Rajasthan	80	20	0	1,041	1,426	0	8	127	230	0	27
23	Sikkim	170	154	0	0	0	0	246	0	0	0	0
24	Tamil Nadu	0	0	0	1,844	0	0	117	0	142	0	0
25	Tripura	0	233	1	0	0	0	0	0	35	0	0
26	Telangana	0	119	751	526	0	0	469	661	0	0	0
27	Uttarakhand	432	0	0	0	12	0	463	240	0	0	0
28	Uttar Pradesh	620	-45	131	2,733	360	0	94	414	54	-129	-19
29	West Bengal	0	46	0	7	591	0	0	9	0	235	0
30	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0	6	0	0	0	0	0
Note: Negative figures on account of realignment / construction of bypasses / length de-notified etc.												

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2022 ANSWERED ON 11.12.2025 ASKED BY SHRI RAJA RAM SINGH REGARDING UPGRADATION OF NHS

State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs including the funds released to NHAI during each of the last five years: -

Sr. No.	State/UT	Amount in ₹ Crore									
		2020-21		2021-22		2022-23		2023-24		2024-25	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	4,281	4,281	5,890	5,890	6,957	6,957	11,440	11,440	11,777	11,756
2	Arunachal Pradesh	2,512	2,512	2,718	2,718	3,140	3,140	2,649	2,649	3,972	3,599
3	Assam	3,753	3,753	3,150	3,150	4,557	4,557	9,137	9,137	7,209	7,207
4	Bihar	6,716	6,716	9,174	9,174	9,347	9,347	10,749	10,749	8,840	8,840
5	Chhattisgarh	2,224	2,224	1,936	1,936	2,468	2,468	4,255	4,255	2,392	2,280
6	Goa	734	734	615	615	673	673	620	620	851	651
7	Gujarat	7,533	7,533	10,710	10,710	9,831	9,831	10,900	10,900	8,262	8,091
8	Haryana	10,651	10,651	7,203	7,203	3,924	3,924	6,062	6,062	4,391	4,344
9	Himachal Pradesh	2,033	2,033	3,164	3,164	4,534	4,534	5,175	5,175	3,998	3,994
10	Jharkhand	2,627	2,627	2,853	2,853	3,127	3,127	4,599	4,599	5,334	5,169
11	Karnataka	5,838	5,838	7,681	7,681	6,763	6,763	12,695	12,695	11,147	10,819
12	Kerala	12,831	12,831	10,136	10,136	3,994	3,994	10,419	10,419	5,100	5,082
13	Madhya Pradesh	8,250	8,250	9,006	9,006	6,210	6,210	7,447	7,447	7,819	7,799
14	Maharashtra	20,844	20,844	18,655	18,655	18,355	18,355	19,867	19,867	18,697	18,512
15	Manipur	978	978	2,142	2,142	2,737	2,737	2,598	2,598	2,018	2,011
16	Meghalaya	861	861	819	819	684	684	1,803	1,803	1,835	1,697
17	Mizoram	1,238	1,238	2,054	2,054	3,218	3,218	2,189	2,189	2,114	2,091
18	Nagaland	2,382	2,382	1,943	1,943	1,666	1,666	1,414	1,414	1,681	1,600
19	Odisha	5,336	5,336	4,510	4,510	4,643	4,643	5,948	5,948	6,121	5,786

Amount in ₹ Crore											
Sr. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
20	Punjab	3,301	3,301	7,179	7,179	10,093	10,093	12,419	12,419	8,137	7,898
21	Rajasthan	7,340	7,340	11,353	11,353	9,719	9,719	8,874	8,874	6,330	6,301
22	Sikkim	1,053	1,053	811	811	1,008	1,008	684	684	473	441
23	Tamil Nadu	4,868	4,868	4,305	4,305	8,230	8,230	9,925	9,925	9,077	9,068
24	Telangana	2,907	2,907	3,458	3,458	3,622	3,622	6,117	6,117	7,564	7,496
25	Tripura	1,026	1,026	1,085	1,085	1,156	1,156	1,546	1,546	778	767
26	Uttar Pradesh	18,768	18,768	13,944	13,944	21,453	21,453	28,114	28,114	20,682	20,665
27	Uttarakhand	2,800	2,800	2,112	2,112	3,219	3,219	4,545	4,545	3,996	3,835
28	West Bengal	2,658	2,658	3,642	3,642	3,053	3,053	3,543	3,543	2,241	2,240
29	Andaman & Nicobar Islands	349	349	246	246	143	143	96	96	204	204
30	Chandigarh	2	2	6	6	1	1	0	0	0	0
31	Dadra & Nagar Haveli	43	43	30	30	26	26	2	2	100	46
32	Daman & Diu										
33	Delhi / Headquarters	-1,482	-1,482	3,961	3,961	7,164	7,164	3,223	3,223	2,840	2,840
34	Jammu & Kashmir	2,932	2,932	6,817	6,817	7,370	7,370	10,528	10,528	10,331	10,204
35	Ladakh	24	24	352	352	574	574	658	658	794	768
36	Puducherry	21	21	1	1	61	61	35	35	29	23

Alloc. – Allocation; Expd. – Expenditure

Negative figure against State/UT during the year indicates transfer of project/expenditure from that State/UT to other State/UT.
